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title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table. Item No. 2, Shri Ravi Shankar Prasad.

...(Interruptions)

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay on the Table :-

(1) A copy of the Indian Post Office (Amendment) Rules, 2015 published in Notification No. G.S.R. 881(E) in Gazette of India dated 18<sup>th</sup> November, 2015 under sub-section (4) of Section 74 of the Indian Post Office Act, 1898 together with a corrigendum thereto published in Notification No. G.S.R. 276(E) (in English version only) dated 3<sup>rd</sup> March, 2016.

[Placed in Library, See No. LT 4547/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, New Delhi, for the year 2014-2015.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 4548/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): I beg to lay on the Table :-

(1) A copy of the Apprenticeship (Second Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R. 198(E) in Gazette of India dated 26<sup>th</sup> February, 2016 under sub-section (3) of Section 37 of the Apprentices Act, 1961.

[Placed in Library, See No. LT 4549/16/16]

(2) Outcome Budget (Hindi and English versions) of the Ministry of Skill Development and Entrepreneurship for the year 2016-2017.

[Placed in Library, See No. LT 4550/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2014-2015.
  - (ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2014-2015, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4551/16/16]